

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 13084-13085/2024

MADHURANDRA MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 125984/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Dr. Manish Singhvi, Sr. Adv.
Mr. Shailja Nanda Mishra, Adv.
Mr. Apurv Singhvi, Adv.
Ms. Shalini Haldar, Adv.
Mr. D. K. Devesh, AOR

For Respondent(s) Ms. Sakshi Kakkar, AOR
Ms. Moulishree Pathak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after one week.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(MANOJ KUMAR-II)
BRANCH OFFICER